

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:832

ANSWERED ON:08.12.2003

PENDING INSURANCE CLAIMS OF FARMERS UNDER NAIS

HARIBHAI PARTHIBHAI CHAUDHARY;MADAN PRASAD JAISWAL;MANSINH PATEL

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the payment to farmers under National Agricultural Insurance Scheme (NAIS) is yet to be made to all districts in Gujarat and Bihar for the last two years;

(b) if so, the details thereof and the reasons for delay;

(c) by when the dues are likely to be cleared; and

(d) the payments made against insurance claims during the Eighth and Ninth Five Year Plan, Separately, year-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a): No, Sir.

(b)&(c): Claims amounting to Rs.679.39 crores for Kharif 2002 and Rabi 2002-03 are pending in Gujarat for want of State share of the funds. Claims amounting to Rs.1.71 crores for Rabi 2002-03 are pending in Bihar also for want of State share. Besides, claims in respect of Darbhanga district for Kharif 2001 and Rabi 2001-02 and Purnea for Kharif 2002 are pending as these districts were identified for the Small Area Crop Estimation Method (SACEM), where the finalisation of the yield data has been delayed. Payment of pending claims is contingent upon receipt of the State share of funds. Necessary instructions have been issued for settlement of the claims in respect of the districts identified under SACEM.

(d): The year-wise Statement is annexed.

ANNEXURE

Statement indicating year-wise payments made against insurance claims during the Eighth and Ninth Five Year Plans

(Rs. In lakhs)

Eighth Five Year Plan		Ninth Five Year Plan	
Year	Claims	Year	Claims
1992-93	5095.50	1997-98	18507.68
1993-94	18861.73	1998-99	12785.20
1994-95	5799.23	1999-2000	46937.94
1995-96	14893.49	2000-01	128173.33
1996-97	17316.89	2001-02	55680.10